the establishment of joint ventures between the USSR and the Indian organisations in the fields of processing tropical fruits, meat processing, citric acid, castor oil and detoxication of castor seed cakes, essential oil etc.

(d) During the Working Group meeting, the Work Plan of Cooperation for the years 1990 and 1991 providing for exchange of visits by scientists and experts, holding of workshops and seminars, supply of hyprids, exchange of fanners, transfer of technologies for agricultural crops, plant genetic resources, bio-technology in plant and animal husbandry, reclamation of saline soils, biological control of pests and insects etc. has been drawn up.

Sabotaging of NDDB's scheme to control prices of edible oils.

548. SHRI SHIV PRATAP MISHRA. Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared on p. 16 cols. 5-7, of the Hindustan Times dated the 9th June, 1990, under the caption 'High level lobbies move to sabotage NDDB move, according to which NDDB's scheme to ensure reasonable prices for consumers and remunerative prices for growers of oilseeds is sought to be sabotaged by vested interests; and

(b) if so, the remedial measures taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) Under the terms for Market Intervention in edible oils and oilseed, NDDB which has been appointed as the Market Intervention Agency, has been given full functional autonomy to achieve the objectives of the market intervention operations. The NDDB were given an allocation of 50,000 tonnes of imported, palmolein for market intervention operations during 1989-90. In addition, a further allocation of one lakh tonnes of imported palmolein is being made against exports of milk powder and milk products by NDDB and this additional import will greatly assist the market intervention operations in combating the price increase in edible oils.

सरकारी आवास समितियों को आबंटित की गई भूमि की दरें

549. श्री अनंत राम जायसवाल: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण विभिन्न सहकारी आवास समितियों को "न लाभ न हानि" के आधार पर भूमि आबंटित करता है यदि हां, तो 15 जून, 1990 से पूर्व ऐसी भूमि की दर 1375 रूपये प्रति वर्गमीटर होने के क्या कारण हैं;

(ख) क्या यह भी सच है कि दिल्ली विकास प्राधिकरण द्वारा उपयुक्त में दी 15 जून या उसके आस-पास 400 रूपये प्रति वर्ग मीटर कमी के बावजूद अभी भी इस दर में लाभ का अंश सम्मिलित है, यदि हां, तो लाभांश की मात्रा कितनी है;

(ग) दिल्ली विकास प्राधिकरण के अधीन 15 जून को अलग-अलग स्थानों पर विकास किए जाने के लिए उपलब्ध भूमि का ब्यौरा क्या है और उक्त भूमि के कब तक विकसित किए जाने और आवास समितियों को दे दिये जाने की संभावना है; और

(घ) इस संबंध में प्रति वर्गमीटर विकास शुल्क की दर तथा अन्य ब्यौरा क्या है; और क्या प्रति वर्गमीटर भूमि की दर में 475/- रूपये तक कमी करने में कोई कठिनाई है, यदि हां, तो उसका ब्यौरा क्या है?

शहरी विकास मंत्री (श्री मुरासोली मारन): (क) से (घ): सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी।